

# Declaration of Assets and Liabilities

Year : 2024....

I, MD TAUQUEER, SON of MD MAQUBOOL, aged 29 years belonging to BIHAR LEGISLATIVE ASSEMBLY PATNA service and presently working as DRIVER BIHAR LEGISLATIVE ASSEMBLY PATNA give herein below the details of the assets (immovable, bank balance, etc. ) of myself, my spouse and dependants\* :

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s) (wife) Shagufta Parween	Dependant-1 name (Daughter) Kahkashan Shagufta	Dependnt-2 Name (Father) Md Maqubool	Dependant-3 etc. (Mother) Ruksana Begam
(i)	Cash	Rs. 10000/-	10000	NIL	2000	1000
(ii)	Deposits in bank, Financial Instutions And Non-Banking Financial Companies	S.B.I. 10000/-	B.O.I 50000/-	NIL	U.B.I. 2000/-	U.B.I. 10000/-
(iii)	Bonds, Debentures and Share in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institution, NSS, Postal Savings, LIC Policies, etc.	L.I.C. 550 QLY SBI RD-3000 Month	NIL	NIL	LIC-1262 QLY	NIL
(v)	Motor Vehicles (details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 50 Gm. Rs. Silver 300 Gm.	Silver-50 Gm.	NIL	Gold-20 Gm. Silver-200 Gm.
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note : Value of Bonds/ share / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per book in the case of non listed companies should be given.

❖ Dependant here means a person substantially dependent on the income of employee.

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**B. Details of Immovable assets**

(Note :- Propertices in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land -Location (s) -survey number (s) -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location (s) -survey number (s) -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buldings (commercial and residential) -Location (s) -survey /door -Extent (Total measurement) -current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House /Apartments etc -Location (s) -survey /door -Extent (Total measurement) -current market value	NIL	NIL	NIL	5 Dhur	1 Kattha
(v)	Other (such as interest in property )	NIL	NIL	NIL	NIL	NIL

**2. I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-**

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/financial institutions (s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	S.B.I	798800
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues : Dues to Departments dealing with Government accommodation	NIL	NIL
	(b) dues to Departments dealing with supply of water	NIL	NIL
	(c) dues to Departments dealing with supply of electricity	NIL	NIL

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06.02.2024



	(d) Dues to departments dealing with telephones	NIL	NIL
	(e) Dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax Including Surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	PAN No. BKDPT7534C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN NO. :-

Gender :- ☐ M ☐ (M/F)

Date of Birth :- 28/07/1994 (DD/MM/YYYY)

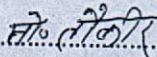
Class :- ☐ C ☐ (A/B/C)

Cadre :-

(Full Name e.g. B.A.S- Bihar Administrative Service B.S.S –Bihar Secretariate Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee :- MD TAUQUEER

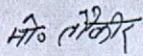
Place :- PATNA

Designation :- DRIVER

Date :- 06/02/2024

Department :- BIHAR LEGISLATIVE ASSEMBLY

Note : please sign each page of the declaration. Asset declaration form a purpose of A4 size white paper with computer typed (single side) in prescribed format.

  
06.02.2024